

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**"SUPERMAX PERSONAL CARE PRIVATE LIMITED" OPERATING IN INDUSTRY OF**  
**RAZORS AND BLADES HAVING FACTORIES AT THANE, BHIWANDI AND**  
**HYDERABD**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency**

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Supermax Personal Care Private Limited <b>CIN:</b> U27310MH2010PTC207411 <b>PAN:</b> AAOCS7144Q
2	Address of the registered office	Mumbai Agra Road Naupada , P O Wagle INDL Estate, Thane, Maharashtra- 400604
3	URL of website	<a href="https://www.supermaxibc.com/">https://www.supermaxibc.com/</a>
4	Details of place where majority of fixed assets are located	At the factories situated at Thane, Arham Plant Bhiwandi and Hyderabad
5	Installed capacity of main products/ services	<b>Double Edge Blades:</b> 15.2 million units per day <b>Systems and Disposable:</b> 1.5 million units per day
6	Quantity and value of main products/ services sold in last financial year	Rs. 459.24 Crores (Turnover as per audited financials of F.Y. 2021-22) Quantity: data not available
7	Number of employees/ workmen	<b>Employees:</b> 465 <b>Workmen :</b> 2242 <b>Total : 2707</b>
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available at - <a href="https://www.supermaxibc.com/">https://www.supermaxibc.com/</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	30-07-2024
11	Date of issue of provisional list of prospective resolution applicants	09-08-2024
12	Last date for submission of objections to provisional list	14-08-2024
13	Date of issue of final list of prospective resolution applicants	24-08-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29-08-2024
15	Last date for submission of resolution plans	28-09-2024
16	Process email id to submit EOI	<a href="mailto:supermax.ibc@gmail.com">supermax.ibc@gmail.com</a>

**Note:**

1) The above timelines are subject to grant of extension of the CIRP period by the Hon'ble NCLT

Date : 15-07-2024

Place: Mumbai

**CA Kshitiz Gupta**

Resolution Professional for Supermax Personal Care Private Limited

**IP Reg. No.IBBI/PA-002/IP-N00721/2018-19/12140**

F-52, First Floor, Centrium Mall, Lokhandwala Township,

Kandivali East, Mumbai - 400101